

set up Commissions on the lines of National Commission for Minority Educational Institutions (NCMEI). Further NCMEI, under the administrative control of Ministry of Human Resource Development, has intimated that they are not aware of about setting up of Commissions on the lines of NCMEI, in the States.

(c) and (d) The Ministry of Minority Affairs is not contemplating to issue any kind of guidelines or advisory to States for setting of Commissions on the lines of NCMEI.

Helpline for Muslims in distress

2552. SHRI T. RATHINAVEL: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Government has launched a helpline for Muslims in distress, if so, the details thereof; and

(b) whether Government has reviewed the working of the said helpline since its launch and if so, the details thereto?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) A Helpline, called Samadhan, is already working in Ministry of Minority Affairs with the objective of providing information on the various schemes and programmes of Ministry for the welfare of Minority communities. The helpline number is 1800112001. The working of helpline is reviewed on monthly basis to formulate the Frequently Asked Questions (FAQs) on various schemes and programmes of the Ministry and to work out necessary details in order to furnish adequate replies/details to FAQs.

Three tier education model for minorities

2553. SHRI D.P. TRIPATHI:

SHRI K.R. ARJUNAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering a three tier educational model for minorities, if so, the details thereof;

(b) whether it is also a fact that Government has received a suggestion from a committee in this regard;

(c) whether it is also a fact that the report of the said committee recommended setting up of 167 Central schools in minority dominated rural areas/blocks and minority concentrated districts and forty-four in minority dominated and minority concentrated cities across the country; and

(d) whether it is also a fact that the said committee wanted that the norms of Navodaya Vidyalaya and Kendriya Vidyalaya should be suitably amended and made applicable?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) The Maulana Azad Education Foundation (MAEF) is a Society, working under the aegis of the Ministry of Minority Affairs, Government of India. MAEF, in its 52nd meeting held on 29.12.2016, constituted a Committee to go into the modalities for establishment of institutions in different parts of the country with a view to facilitate educational development of the minorities namely Muslims, Christians, Sikhs, Buddhists, Jains and Parsis. This Committee recognized the fact that school education is the most important for the deprived children of minority communities, and there is an urgent need to ensure that these children have access to quality primary, secondary and higher secondary education. The Committee also noted the fact that the majority of these minority children drop out or fail to clear the matriculation examination or have been unable to continue with further studies. These children, thus, needed to be appropriately brought back into the education system through the institution of community colleges to be administered by the MAEF.

The said committee has submitted its report on 06.07.2017 to the General Body of MAEF, which has adopted the said report. The Committee in its report has recommended for a three tier model of educational institutions for minorities having:

- 211 Central Schools at the bottom;
- 25 Community Colleges at the middle; and
- 5 National Institutes at the top level-for (a) Science and Technology; (b) Health and Allied Sciences; (c) Architecture Planning and Design; (d) Climate Change and Disaster Management; and (e) Renewable Energy and Food Security under the MAEF with sufficient autonomy to each institute.

(c) Yes, Sir. Out of 211 Central schools, the Committee has recommended for setting up of 167 Central Schools in rural area/blocks of minority dominant and minority concentrated districts and 44 in minority dominant and minority concentrated cities across the country.

(d) Yes, Sir. The said Committee has also recommended for establishing Central Schools on the pattern of Navodaya Vidyalaya/Kendriya Vidyalaya by suitably amending their norms.